

THE MINISTER OF STATE IN THE DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES IN THE MINISTRY OF INDUSTRY (SHRI SRIKANTA JENA): (a) According to Delhi Administration, the number of valid applications is 3715.

(b) 1800 plots of 350 sq. mtr. each approximately have been offered for allotment.

(c) Draw of lots for allotment of these plots has been scheduled from 21.5.1990 to 25.5.1990.

(d) A number of representations were received from certain categories for reservations of plots. Pending decision in these representations, the allotments could not be made earlier.

Oil Refinery in Tripura

9782. SHRIK.B. K. DEB BURMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Tripura Government have submitted any proposal for setting an oil refinery;

(b) if so, the details thereof including estimated cost;

(c) whether any survey has been conducted in this regard; and

(d) if so, when the proposal is likely to be cleared?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Extension of Delhi Katihar Express and Additional Caches in North Eastern Express

9783. SHRI NANDU THAPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been a demand for additional AC Chaircar and AC IInd class sleeper/coaches in North Eastern Express and Tinsukha Mail from New Jalpaiguri and vice versa for Sikkim;

(b) if so, the action taken by Government or proposed to be taken thereon;

(c) whether the Delhi Katihar Express is proposed to be extended upto New Jalpaiguri; and

(d) if so, the details of action taken in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Presently not feasible due to shortage of coaches and room availability on these trains.

(c) No, Sir.

(d) Does not arise.

Express Passenger Trains Between Vijayawada and Calcutta

9784. DR. VISWANATHAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to start new express passenger train between Vijayawada and Calcutta in South Central-South Eastern Railways; and

(b) if so, when it is likely to be started?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Calling on Drug Prices

9785. SHRIMATI JAYAWANTI NAV-INCHANDRA MEHTA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any requests have been received to notify ceiling imposed on the prices of drugs in 1969; and

(b) if so, the action taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

[*English*]

Unauthorised Vendors at Delhi Railway Stations

9786. SHRI TEJ NARAYAM SINGH: Will the Minister of RAILWAYS be pleased to refer to the reply given on 4.8.89 to Unstarred Question No. 2601 regarding unauthorised sellers at Delhi and New Delhi Railway Stations and state:

(a) whether Government have received complaints regarding unauthorised vendors/Hawkers working at Delhi and New Delhi stations without licence under the shelter of police and railway staff;

(b) if so, the action taken thereon; and

(c) the details of unauthorised persons

apprehended so far by the special task force formed for this purpose?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) and (c). To eradicate unauthorised vending by hawkers/vendors, the special task force consisting of railway commercial staff, RPF and GRP personnel conducted 197 checks at Delhi and New Delhi stations during the period April, 1989 to March, 1990. 780 persons were prosecuted out of which 124 were sent to jail and Rs. 94,103 were realised as fine.

Premature Termination of IRCON Contracts

9787. SHRI DILIP SINGH JU DEO:
SHRI SHANTARAM
POTDUKHE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Rail India Technical and Economic Services Ltd. (RITES) have sought compensation from Iraq for termination of one of its technical services contracts in that country prematurely;

(b) if so, the reaction of that Government in the matter;

(c) the details of other consultancy projects undertaken by the RITES in that country and in other Middle East and African countries at present; and

(d) how it is proposed to be ensured that these contracts are not prematurely terminated and the payment for services rendered is paid as per terms of the relevant contracts?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.